

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 15.03.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/154/2022
NAME OF THE COMPANY	Mr. Manepalli Managatayaru
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Mr. Manepalli Managatayaru
UNDER SECTION	95 of IBC

ORDER

The Counsel for the PG submits that an appeal is filed before the Supreme Court and those appeals are tagged with an appeal in which a status quo order is passed. The counsel for the PG shall place the said order before the Tribunal by the next date of hearing. Post on 17.04.2023.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)